

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.2764/2016

This the 16<sup>th</sup> day of August, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member(J)**

Shri Gorav Kumar, (aged about 23 years),  
S/o Shri Jitendra Kumar,  
R/o Village : Nangal Jat,  
PO: Nangal Jat, Bijnor,  
Uttar Pradesh-246726. ... Applicant

(By Advocate Shri Rajesh Pratap S.Raghubansi)

VERSUS

1. Secretary,  
Ministry of Railways,  
Government of India,  
Rail Bhawan, 1, Raisina Road,  
New Delhi.
2. Chairpersons  
Railway Recruitment Cells  
Lajpat Nagar, New Delhi.
3. Chairperson  
Railway Recruitment Cells  
North Central Railway  
Balmiki Chauraha Nawab Yusuf Road  
Near Balaipur Colony Civil Lines  
Allahabad, Uttar Pradesh. ...Respondents.

(O.A. No.2764/2016)

(2)

**Order (oral)**

**Per Sudhir Kumar, Member (A)**

It is seen that there is no jurisdiction with this Bench, and the jurisdiction lies with the Allahabad Bench. Learned counsel for the applicant seeks leave & permission to withdraw the present O.A. The O.A. is, therefore, dismissed as withdrawn.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)

/kdr/